

Cause List for Mediation Centre

Date : 10/04/2026

Mediator : Ms. Anu Grover Baliga, DHJS

Case No.: 86/23 Case Id: 2603M03216 Referring Judge : Sh. Loveleen, DHJS
Case Type : CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS Hearing Time : 10:00:00 AM
ANJU Vs. NEERAJ
Total Days spent : 38

Case No.: 12218/19 Case Id: 2602M02218 Referring Judge : Ms. Ravisha Sidana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
HG ATOMS AND MOLUCULES PVT LTD Vs. MOHAN MISHRA
Total Days spent : 48

Case No.: 836/25 Case Id: 2604M04209 Referring Judge : Ms. Aayushi Saxena, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM
THAKOR KRUNAL PRAVINSINH Vs. M/S GS SCORE
Total Days spent : 7

Case No.: 481/25 Case Id: 2603M03522 Referring Judge : Sh. Vijay Kumar Dahiya, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 2:00:00 PM
RAHUL MATHUR Vs. DIVYA THAKUR
Total Days spent : 22

Case No.: 8831/25 Case Id: 2603M03700 Referring Judge : DLSA West, DLSA (West)
Case Type : COMMERCIAL : COMMERCIAL Hearing Time : 2:30:00 PM
M/S POPULAR HOSIERY MILLS Vs. M/S V D AUTOMOBILES AND ORS
Total Days spent : 17

Total : 5

Mediator : Ms. Anupam Dhingra, Advocate

Case No.: 60/24 Case Id: 2602M01836 Referring Judge : Ms. Vineeta Goyal, DHJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 11:30:00 AM
SANGEETA Vs. DEEPAK
Total Days spent : 55

Case No.: 76/23 Case Id: 2603M02794 Referring Judge : Ms. Vineeta Goyal, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 11:30:00 AM
SANTOSH KUMARI Vs. VIPIN KUMAR
Total Days spent : 34

Case No.: 477/24 Case Id: 2603M03328 Referring Judge : Ms. Divyashree Raina, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:00:00 PM
VIRONIKA Vs. HEMANT

Cause List for Mediation Centre

Date : 10/04/2026

Total Days spent : 27

Case No.: 21/25 Case Id: 2602M02577 Referring Judge : Sh. Sunil Kumar Sharma, DHJS
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR POSSESSION AND Hearing Time : 12:30:00 PM
AMRITPAL SINGH Vs. MANMOHAN SINGH

Total Days spent : 41

Case No.: 581/18 Case Id: 2602M01413 Referring Judge : Sh. Loveleen, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 2:00:00 PM
ASHOK MALIK Vs. ANAMIKA MALIK

Total Days spent : 62

Total : 5

Mediator : Ms. Geeta Vohra, Advocate

Case No.: 191/25 Case Id: 2602M01122 Referring Judge : Ms. Shivali Sharma, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 4:00:00 PM
RAKESH JAIN & SONS Vs. NAVEEN JATIN & SONS

Total Days spent : 66

Total : 1

Mediator : Ms. Jagdeep Kaur, Advocate

Case No.: 2309/22 Case Id: 2602M02672 Referring Judge : Sh. Arvind Dev, DJS
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR INJUNCTION Hearing Time : 2:00:00 PM
RANJANA SINGH Vs. AVNIE KAUR

Total Days spent : 40

Case No.: 1983/21 Case Id: 2603M03303 Referring Judge : Ms. Kahkashan Jabin, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM
TARVIDNER KAUR Vs. BALDEEP SINGH

Total Days spent : 26

Case No.: 55/26 Case Id: 2603M03272 Referring Judge : Ms. Vineeta Goyal, DHJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 2:00:00 PM
SAMREEN SHEIKH Vs. FIROZ KHAN AND ORS

Total Days spent : 37

Case No.: 486/23 Case Id: 2603M03266 Referring Judge : Ms. Vineeta Goyal, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 2:00:00 PM
SAMREEN SHEIKH Vs. FIROZ

Total Days spent : 37

Cause List for Mediation Centre

Date : 10/04/2026

Case No.: 1864/25 Case Id: 2601M00637 Referring Judge : Ms. Kahkashan Jabin, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 3:00:00 PM
BHOOMIKA AGGARWAL Vs. GAURAV AGGARWAL
Total Days spent : 79
Total : 5

Mediator : Ms. Meenakshi Verma, Advocate

Case No.: 924/25 Case Id: 2602M02362 Referring Judge : Ms. Shaina Goyal, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:00:00 AM
JAIMOL S ABRAHAM Vs. SUNU ABRAHAM
Total Days spent : 45

Case No.: 519/25 Case Id: 2602M02137 Referring Judge : Ms. Shruti Sharma-II, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 11:30:00 AM
PREETI KAUR BHULLAR Vs. JAGDEEP SINGH BHULLAR
Total Days spent : 48

Case No.: 126/25 Case Id: 2602M02256 Referring Judge : Sh. Dharmender Singh, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 12:00:00 PM
LAKSHMI DEVI Vs. RAJ KUMAR
Total Days spent : 45

Case No.: 7789/24 Case Id: 2602M02540 Referring Judge : Ms. Urvi Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
SATIN FINSERV LTD Vs. RAMAM NAND SAGAR
Total Days spent : 41

Case No.: 961/19 Case Id: 2602M02555 Referring Judge : Sh. Sunil Choudhary, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 12:00:00 PM
TPDDL Vs. RAMAN
Total Days spent : 41

Case No.: 2144/24 Case Id: 2603M03912 Referring Judge : Sh. Tanmay Batham, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
AMAN SEKSARIA Vs. M/S OSHIA INTERNATIONAL AND ORS
Total Days spent : 13

Case No.: 294/25 Case Id: 2602M01838 Referring Judge : Ms. Pooja Aggarwal, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 12:30:00 PM
MEENU GUPTA Vs. AJAY KR CHAUHAN
Total Days spent : 55

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Case No.: 780/23 Case Id: 2603M02792 Referring Judge : Sh. Naresh Kumar Laka, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:30:00 PM
SURENDER KUMAR Vs. ROOPA AND ANR
Total Days spent : 34

Case No.: 795/21 Case Id: 2603M03174 Referring Judge : Sh. Sunil Choudhary, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 12:30:00 PM
BSES Vs. ZUBAIR
Total Days spent : 38

Case No.: 5882/20 Case Id: 2602M01416 Referring Judge : Sh. Arjun Kirar, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:00:00 PM
LIFE LINE INDIA Vs. SUMIT KUMAR
Total Days spent : 62

Case No.: 06/25 Case Id: 2602M01646 Referring Judge : Sh. Gopal Singh Chauhan, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM
MANOJ KUMAR Vs. SANJEEV JHANJI
Total Days spent : 56

Case No.: 1926/22 Case Id: 2512M15919 Referring Judge : Sh. Ankit Karan Singh, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
AMIRSONS TIMBER Vs. MASCON PROJECT INDIA PVT LTD
Total Days spent : 111

Case No.: 818/25 Case Id: 2603M03143 Referring Judge : Ms. Shivli Talwar, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM
MONIKA Vs. RASHPAL SINGH
Total Days spent : 27

Total : 13

Mediator : Ms. Poonam Mendiratta, Advocate

Case No.: 410/25 Case Id: 2603M04021 Referring Judge : Sh. Naveen Kr. Kashyap, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 12:30:00 AM
POOJA TYAGI Vs. SUMIT TYAGI
Total Days spent : 13

Case No.: 338/25 Case Id: 2603M03757 Referring Judge : Sh. Lovleen, DJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 11:00:00 AM
GOPAL BHUTANI Vs. GAGAN BHUTANI
Total Days spent : 20

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Case No.:	44/23	Case Id:	2602M02722	Referring Judge :	Sh. Vaibhav Garg, DJS	Hearing Time :	11:00:00 AM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS						
STATE		Vs.	ADITYA ARORA			Total Days spent :	41
Case No.:	1512/23	Case Id:	2602M01315	Referring Judge :	Ms. Shaina Goyal, DJS	Hearing Time :	11:30:00 AM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
SAMEENA BEGUM		Vs.	ATEEQ UR REHMAN			Total Days spent :	62
Case No.:	8682/23	Case Id:	2603M03655	Referring Judge :	Ms. Ravisha Sidana, DJS	Hearing Time :	12:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
SHRIRAM FINANCE LTD		Vs.	SANJAY GUPTA			Total Days spent :	20
Case No.:	1250/25	Case Id:	2603M03638	Referring Judge :	Sh. Anil Antil, DHJS	Hearing Time :	12:00:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)						
VICTORIA SECRET STORES BRAND MANAGEMENT		Vs.	ASHOK KUMAR AND ANR			Total Days spent :	20
Case No.:	361/20	Case Id:	2602M02569	Referring Judge :	Sh. Shiv Kumar, DHJS	Hearing Time :	12:00:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY						
MOHAN LAL		Vs.	MAK V ENGINEERS PVT LTD			Total Days spent :	41
Case No.:	81/26	Case Id:	2602M02601	Referring Judge :	Sh. Ramesh Kumar II, DHJS	Hearing Time :	12:30:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)						
LEVI STRAUSS AND CO		Vs.	YASHWANT			Total Days spent :	41
Case No.:	26/24	Case Id:	2603M03134	Referring Judge :	Sh. Gopal Krishan, DJS	Hearing Time :	2:00:00 PM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
JITENDER KUMAR		Vs.	VISHWANATH BANKA			Total Days spent :	27
Case No.:	6151/17	Case Id:	2602M01332	Referring Judge :	Ms. Kahkashan Jabin, DJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
MEENA		Vs.	ANANDI DEVI			Total Days spent :	62
Case No.:	621/25	Case Id:	2602M01723	Referring Judge :	Sh. Anil Kumar Sisodia, DHJS	Hearing Time :	2:00:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)						
SAMTA ELECTRICALS		Vs.	ALPHA DEALS PVT LTD			Total Days spent :	55

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Case No.:	502/24	Case Id:	2602M01825	Referring Judge :	Ms. Mayuri Singh, DHJS	Hearing Time :	2:00:00 PM	Total Days spent :	55
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT								
DEEPAK		Vs.	KOMAL						

Case No.:	801/24	Case Id:	2603M03144	Referring Judge :	Sh. Gopal Krishan, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	27
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /								
VISHWANATH BANKA		Vs.	ARUN BANKA						

Case No.:	959/23	Case Id:	2603M02766	Referring Judge :	Ms. Alka Singh, DJS	Hearing Time :	2:30:00 PM	Total Days spent :	34
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY								
VAST VITAL TRADE INDIA		Vs.	SAGAR TRADING COMPANY						

Total : 14

Mediator : Ms. Shamshravish Rein, Advocate

Case No.:	353/22	Case Id:	2603M04026	Referring Judge :	Sh. Arvind Bansal, DHJS	Hearing Time :	12:30:00 AM	Total Days spent :	13
Case Type :	PARTITION : SUIT FOR PARTITION								
GEETA		Vs.	NIRMAL CHOPRA						

Case No.:	1241/24	Case Id:	2603M03749	Referring Judge :	Sh. Arjun Kirar, DJS	Hearing Time :	12:00:00 PM	Total Days spent :	20
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
SHARAD GUPTA		Vs.	MANISH GOYAL						

Case No.:	10146/16	Case Id:	2603M03918	Referring Judge :	Sh. Naveen Gupta, DHJS	Hearing Time :	12:30:00 PM	Total Days spent :	13
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND								
RAJ KHERA		Vs.	MANJU GOYAL						

Case No.:	758/25	Case Id:	2602M01331	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS	Hearing Time :	12:30:00 PM	Total Days spent :	62
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE								
MEGHA MENDIRATTA		Vs.	GURVINDER						

Case No.:	1050/25	Case Id:	2602M01334	Referring Judge :	Ms. Manya, DJS	Hearing Time :	2:30:00 PM	Total Days spent :	62
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE								
BHARTI GUPTA		Vs.	AADITYA RAHUL SABADRA						

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Date : 10/04/2026

Case No.:	2155/24	Case Id:	2602M01714	Referring Judge :	Sh. Milan Goel, DJS	Hearing Time :	2:30:00 PM	Total Days spent :	55
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY								
	NEERAJ ARORA			Vs.	M/S TBD ESCHOLARS BOOKA				
Case No.:	30/25	Case Id:	2601M00696	Referring Judge :	Sh. Ajay Pandey, DHJS	Hearing Time :	2:30:00 PM	Total Days spent :	76
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)								
	BANK OF MAHARASHTRA			Vs.	M/S DHAROR PHARMACEUTICAL				
Case No.:	4652/24	Case Id:	2603M03738	Referring Judge :	Sh. Pranjal Aneja, DJS	Hearing Time :	2:30:00 PM	Total Days spent :	20
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
	M/S BANSAL CREDIT LTD			Vs.	MANGAL KUMAR				
Case No.:	210/25	Case Id:	2601M00710	Referring Judge :	Ms. Pooja Yadav, DJS	Hearing Time :	3:00:00 PM	Total Days spent :	76
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE								
	LAXMI			Vs.	SURAJ				
Total :	9								

Mediator : Ms. Sumita Gupta, Advocate

Case No.:	1353/23	Case Id:	2603M03670	Referring Judge :	Ms. Renu Chaudhary, DJS	Hearing Time :	12:00:00 AM	Total Days spent :	20
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
	BEST AGROLIFE LTD			Vs.	DURGA KISAN SEWA KENDRA				
Case No.:	9624/24	Case Id:	2601M00463	Referring Judge :	Sh. Danveer, DJS	Hearing Time :	12:30:00 AM	Total Days spent :	83
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
	LUMAX ELECTRONICS PVT LTD			Vs.	PRABHSISH SAHU				
Case No.:	1293/25	Case Id:	2603M03673	Referring Judge :	Sh. Anil Antil, DHJS	Hearing Time :	11:30:00 AM	Total Days spent :	20
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)								
	AJAY GUPTA			Vs.	KUMLESH RUSTOGI				
Case No.:	530889/16	Case Id:	2602M01950	Referring Judge :	Sh. Arvind Tomar, DJS	Hearing Time :	12:00:00 PM	Total Days spent :	50
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
	MODI FLOUR MILLS			Vs.	RAKESH CHOPRA				

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Case No.: 154/23 Case Id: 2603M03139 Referring Judge : Ms. Tyagita Singh, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 12:30:00 PM
RAHUL CHAUHAN Vs. ANJANA
Total Days spent : 27

Case No.: 53/25 Case Id: 2602M01724 Referring Judge : Ms. Ravinder Bedi, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:30:00 PM
UMA SHANKER GOEL HUF Vs. SUBHAM MITTAL
Total Days spent : 55

Case No.: 992/25 Case Id: 2602M01725 Referring Judge : Ms. Ravinder Bedi, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:30:00 PM
UMA SHANKER GOEL Vs. SUBHAM MITTAL
Total Days spent : 55

Case No.: 2335/24 Case Id: 2603M03921 Referring Judge : Sh. Tanmay Batham, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
VINTAGE CREDIT AND LEASING PVT LTD Vs. DINESH KUMAR MISHRA
Total Days spent : 13

Case No.: 196/23 Case Id: 2603M03924 Referring Judge : Ms. Preeti, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:30:00 PM
STATE Vs. JAGDEESH
Total Days spent : 13

Case No.: 589/25 Case Id: 2602M02545 Referring Judge : Ms. Deepika Goyal Shokeen, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:30:00 PM
SUMITRA Vs. RAVI KUMAR
Total Days spent : 41

Case No.: 555/23 Case Id: 2602M02139 Referring Judge : Ms. Disha Langan, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:30:00 PM
MALLIKA BHASIN Vs. KUNAL KAPOOR
Total Days spent : 48

Total : 11

Mediator : Not Assigned, NIL

Case No.: 806/25 Case Id: 2604M04548 Referring Judge : Sh. Lalit Kumar, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:00:00 AM
MAX STAR APPLIANCE LTD Vs. SATYENDRA KUMAR MITTAL
Total Days spent : -1

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Case No.:	729/24	Case Id:	2604M04532	Referring Judge :	Sh. Shiv Kumar, DHJS	Hearing Time :	12:00:00 AM	Total Days spent :	-1
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			Vs.	ANIL SUDAN				
ANU SUDAN									
Case No.:	346/25	Case Id:	2604M04545	Referring Judge :	Sh. Naresh Kumar Malhotra, DHJS	Hearing Time :	12:00:00 AM	Total Days spent :	-1
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Vs.	EXPO THERMOCONTROLS PVT LTD				
HARSO STEEL PVT LTD									
Case No.:	761/25	Case Id:	2604M04537	Referring Judge :	Ms. Anamika, DJS	Hearing Time :	12:00:00 AM	Total Days spent :	-1
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Vs.	SONU @ TANEJA				
PREETI									
Case No.:	667/21	Case Id:	2604M04551	Referring Judge :	Ms. Divyashree Raina, DJS	Hearing Time :	12:00:00 AM	Total Days spent :	-1
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Vs.	SATPAL SINGH				
STATE									
Case No.:	1065/23	Case Id:	2603M03963	Referring Judge :	Ms. Sakshi Jaiswal, DJS	Hearing Time :	12:00:00 AM	Total Days spent :	12
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Vs.	SATYANARAYANA SWAMI FERTILIZERS				
BEST AGROLIFE LTD									
Case No.:	1836/25	Case Id:	2604M04231	Referring Judge :	DLSA Central, DLSA (Central)	Hearing Time :	12:30:00 AM	Total Days spent :	7
Case Type :	COMMERCIAL : COMMERCIAL			Vs.	GROWTHCUBE LLP				
WALMART INDIA PVT LTD									
Case No.:	390/17	Case Id:	2604M04536	Referring Judge :	Ms. Divyashree Raina, DJS	Hearing Time :	12:30:00 AM	Total Days spent :	-1
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Vs.	RAHUL VERMA				
STATE									
Case No.:	904/23	Case Id:	2604M04554	Referring Judge :	Ms. Renu, DJS	Hearing Time :	12:00:00 PM	Total Days spent :	-1
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Vs.	VIR SINGH BISHT				
M/S VINTAGE CREDIT AND LEASING PVT LTD									
Case No.:	253/22	Case Id:	2604M04557	Referring Judge :	Sh. Sachin Sood, DHJS	Hearing Time :	12:30:00 PM	Total Days spent :	-1
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Vs.	M/S GOLDEN TEXTILE PRINTERS				
ORIENTAL BANK OF COMMERCE									

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Case No.: 1017/24 Case Id: 2604M04556 Referring Judge : Sh. Sachin Sood, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:30:00 PM
ORIENTAL BANK OF COMMERCE Vs. M/S GOLDEN TEXTILE PRINTERS
Total Days spent : -1

Case No.: 16398/25 Case Id: 2604M04538 Referring Judge : Sh. Arjun Kirar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
M/S EASY CONNECT HOLIDAYS PVT LTD Vs. PRANJALI JADHAV
Total Days spent : -1

Case No.: 288/25 Case Id: 2604M04535 Referring Judge : Ms. Divyashree Raina, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM
ANJITA RANI Vs. LALIT SHARMA
Total Days spent : -1

Case No.: 665/23 Case Id: 2604M04529 Referring Judge : Sh. Dharmender Singh, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM
AARTI SHARMA Vs. RAVI DUTT SHARMA
Total Days spent : -1

Case No.: 170/22 Case Id: 2604M04534 Referring Judge : Sh. Naveen Kr. Kashyap, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 2:00:00 PM
SAHANA Vs. RAVINDER YADAV
Total Days spent : -1

Case No.: 3736/21 Case Id: 2604M04543 Referring Judge : Ms. Shivangi Mangla, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
YASHPAL RAWAL Vs. SHUBHAM MAHESHWARI
Total Days spent : -1

Case No.: 924/24 Case Id: 2604M04531 Referring Judge : Sh. Naresh Kumar Laka, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM
DEEPA Vs. DHARMENDER
Total Days spent : -1

Case No.: 850/25 Case Id: 2604M04533 Referring Judge : Ms. Shivli Talwar, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM
PRIYUM MALHOTRA Vs. SAHIL MALHOTRA
Total Days spent : -1

Case No.: 65/26 Case Id: 2604M04555 Referring Judge : Sh. Naveen Kr. Kashyap, DHJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 2:00:00 PM
SAHANA Vs. RAVINDER YADAV

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				Total Days spent :	-1
Case No.:	722/20	Case Id:	2604M04553	Referring Judge :	Sh. Anil Kumar Paswan, DHJS
Case Type :	PARTITION : SUIT FOR PARTITION			Hearing Time :	2:00:00 PM
SUNITA RANI		Vs.	AMIT KUMAR		
				Total Days spent :	-1
Case No.:	5644/24	Case Id:	2604M04539	Referring Judge :	Sh. Arjun Kirar, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
JUMBO RESTAURANTS PVT LTD		Vs.	CONOCEDOR HOSPITALITY PVT LTD AND ORS		
				Total Days spent :	-1
Case No.:	266/23	Case Id:	2604M04552	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	2:00:00 PM
SAHANA AND ORS		Vs.	RAVINDER YADAV		
				Total Days spent :	-1
Case No.:	837/25	Case Id:	2604M04550	Referring Judge :	Ms. Neelofer Abida Perveen, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:00:00 PM
M/S SGPRO CREATIONS LLP		Vs.	M/S EARTH SYSCOM PVT LTD AND ANR		
				Total Days spent :	-1
Case No.:	6533/224	Case Id:	2604M04549	Referring Judge :	Sh. Arjun Kirar, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
LAXMI NARAYAN		Vs.	BABITA		
				Total Days spent :	-1
Case No.:	2027/24	Case Id:	2604M04547	Referring Judge :	Ms. Sana Khan, DJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM
THE JAMMU & KASHMIR BANK LTD		Vs.	RASHEED AHMED FIROZ AND ORS		
				Total Days spent :	-1
Case No.:	706/24	Case Id:	2604M04546	Referring Judge :	Sh. Raj Kumar Tripathi, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:00:00 PM
M/S OMSONS MARKETING PVT LTD		Vs.	POSHISH FURNISHERS PVT LTD		
				Total Days spent :	-1
Case No.:	2257/25	Case Id:	2604M04544	Referring Judge :	Ms. Aradhana, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
RAJ		Vs.	SUBHASH		
				Total Days spent :	-1
Case No.:	3121/24	Case Id:	2604M04542	Referring Judge :	Ms. Ravisha Sidana, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM

Cause List for Mediation Centre

Date : 10/04/2026

DCB BANK LTD

Vs. PURAN CHANDRA

Total Days spent : -1

Case No.: 160/24

Case Id: 2604M04541

Referring Judge :

Ms. Ravisha Sidana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

DCB BANK LTD

Vs. RAJESH

Total Days spent : -1

Case No.: 7257/17

Case Id: 2603M03558

Referring Judge :

Sh. Gaurav Ujjwal, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

M/S MIRCROMAX INFORMATICS LTD

Vs. M/S FIVE STAR ELECTRONICS

Total Days spent : 23

Case No.: 159/24

Case Id: 2604M04527

Referring Judge :

Sh. Jiten Mehra, DHJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT

Hearing Time : 2:00:00 PM

AMIT KUMAR SHARMA

Vs. SHARDA DEVI

Total Days spent : -1

Case No.: 339/20

Case Id: 2604M04524

Referring Judge :

Ms. Richika Tyagi, DJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS

Hearing Time : 2:00:00 PM

STATE

Vs. KAPIL GOEL

Total Days spent : -1

Case No.: 277/25

Case Id: 2604M04526

Referring Judge :

Ms. Pooja Aggarwal, DHJS

Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES

Hearing Time : 2:00:00 PM

PRAVEEN SHARMA

Vs. SANDEEP GUPTA

Total Days spent : -1

Case No.: 153/25

Case Id: 2604M04525

Referring Judge :

Ms. Shivli Talwar, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 2:00:00 PM

SUSHMITA

Vs. MILAN SONWAL

Total Days spent : -1

Case No.: 543/23

Case Id: 2604M04522

Referring Judge :

Ms. Preeti Rajoria, DJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS

Hearing Time : 2:00:00 PM

STATE

Vs. PAWAN KUMAR @ BITTU

Total Days spent : -1

Case No.: 32/26

Case Id: 2603M04114

Referring Judge :

Sh. Manish Gupta, DHJS

Case Type : CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS

Hearing Time : 2:00:00 PM

BALDEEP SINGH

Vs. SIMMI BHOLA

Total Days spent : 10

Case No.: 389/19

Case Id: 2604M04523

Referring Judge :

Ms. Sayesha Chadha, DJS

Cause List for Mediation Centre

Date : 10/04/2026

Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Hearing Time :	2:00:00 PM
STATE	Vs. HIMANSHU DAWAR	Total Days spent :	-1
Case No.:	299/22	Case Id:	2604M04521
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Referring Judge :	Sh. Rangat Ghirra, DJS
STATE	Vs. DEEPAK KHANNA	Hearing Time :	2:00:00 PM
		Total Days spent :	-1
Case No.:	149/23	Case Id:	2604M04528
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Referring Judge :	Sh. Sachin Sood, DHJS
ICIC BANK LTD	Vs. MANOHAR LAL	Hearing Time :	2:30:00 PM
		Total Days spent :	-1
Case No.:	13789/24	Case Id:	2604M04540
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Urvi Gupta, DJS
MUTHOOT FINANCE LTD	Vs. RAVI KUMAR	Hearing Time :	2:30:00 PM
		Total Days spent :	-1
Case No.:	107/18	Case Id:	2604M04530
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND	Referring Judge :	Sh. Neeraj Sharma, DHJS
RAJ KUMAR	Vs. PRADEEP KUMAR GUPTA	Hearing Time :	2:30:00 PM
		Total Days spent :	-1
Total :	41		

Mediator : Sh. A.S. Chaudhary, Advocate

Case No.:	8456/24	Case Id:	2603M02771
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Sh. Arjun Kirar, DJS
NEW JANSEVA COOPERATIVE URGAN THRIFT CREDIT	Vs. REBECCA DANIEL	Hearing Time :	11:30:00 AM
		Total Days spent :	34
Case No.:	4764/24	Case Id:	2603M02770
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Sh. Arjun Kirar, DJS
NEW JANSEVA COOPERATIVE URBAN THRIFT CREDIT	Vs. VIJAY DANIEL	Hearing Time :	11:30:00 AM
		Total Days spent :	34
Case No.:	10884/18	Case Id:	2603M03159
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Mansi Malik, DJS
VIJAY KUMAR KAUSHIK	Vs. M/S MADAN LAL AND SONS	Hearing Time :	11:30:00 AM
		Total Days spent :	27
Case No.:	534/25	Case Id:	2603M03656
		Referring Judge :	Ms. Mahima Rai Singh, DHJS

Cause List for Mediation Centre

Date : 10/04/2026

Case Type :	PARTITION : SUIT FOR PARTITION	Hearing Time :	12:00:00 PM
SUMAN KATHURIA	Vs.	ASHISH KUMAR KATHURIA	
		Total Days spent :	20
Case No.:	3556/22	Case Id:	2602M02209
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Shivangi Mangla, DJS
M/S VINTAGE CREDIT AND LEASING PVT LTD	Vs.	MANISH KUMAR	Hearing Time : 12:00:00 PM
		Total Days spent :	48
Case No.:	5551912/16	Case Id:	2602M02557
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Referring Judge :	Ms. Divyashree Raina, DJS
SHILPI	Vs.	NIKHIL	Hearing Time : 2:00:00 PM
		Total Days spent :	41
Case No.:	4370/24	Case Id:	2602M02600
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Sh. Pranjal Gangwar, DJS
DCB BANK LTD	Vs.	KARAN BALKES KUMAR SAWAITUL	Hearing Time : 2:00:00 PM
		Total Days spent :	41
Case No.:	95546/16	Case Id:	2602M02550
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Referring Judge :	Sh. Milan Goel, DJS
KUSUM LATA SHARMA	Vs.	SURENDER KUMAR	Hearing Time : 2:00:00 PM
		Total Days spent :	41
Case No.:	2157/23	Case Id:	2603M03909
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE	Referring Judge :	Sh. Vijay Kumar Dahiya, DHJS
KAILASH	Vs.	JYOTI	Hearing Time : 11:30:00 PM
		Total Days spent :	14
Case No.:	13498/24	Case Id:	2603M03925
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Ravisha Sidana, DJS
NAVNEETI	Vs.	BADSHAH ALI	Hearing Time : 11:30:00 PM
		Total Days spent :	13
Case No.:	4783/24	Case Id:	2603M03559
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Sh. Devanshu Sajlan, DJS
SHRIRAM FINANCE LTD	Vs.	SANJAY SINGH	Hearing Time : 11:30:00 PM
		Total Days spent :	23
Total :	11		

Mediator : **Sh. Chandra Bose, Retd Judicial Officer**

Case No.: 552/25 Case Id: 2603M03141 Referring Judge : Ms. Surbhi Gupta Anand, DJS

Cause List for Mediation Centre

Date : 10/04/2026

Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	12:00:00 AM
M/S AN STEELS AND CEMENT	Vs. SUMIT KANSAL	Total Days spent :	27
Case No.:	1730/24	Case Id:	2603M03896
Referring Judge :	Ms. Richa Sharma, DJS	Hearing Time :	12:00:00 AM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Hearing Time :	12:00:00 AM
STATE BANK OF INDIA	Vs. RAJ RANI AND ANR	Total Days spent :	13
Case No.:	991/22	Case Id:	2603M03928
Referring Judge :	Sh. Vinod Kumar Meena, DHJS	Hearing Time :	11:00:00 AM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	11:00:00 AM
KESHA DEVI	Vs. RAJ KUMAR	Total Days spent :	13
Case No.:	922/25	Case Id:	2603M03653
Referring Judge :	Sh. Ashutosh Kumar, DHJS	Hearing Time :	12:00:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Hearing Time :	12:00:00 PM
M/S BEST TECH PIPES LLP	Vs. M/S DHARAMRAJ CONTRACTS INDIA PVT LTD	Total Days spent :	20
Case No.:	9854/18	Case Id:	2602M02125
Referring Judge :	Ms. Komal Garg, DJS	Hearing Time :	12:00:00 PM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Hearing Time :	12:00:00 PM
STATE	Vs. NANCY	Total Days spent :	48
Case No.:	14/26	Case Id:	2602M01702
Referring Judge :	Ms. Surabhi Sethi, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
SOLARIS REALTECH	Vs. HARJEET	Total Days spent :	55
Case No.:	13/26	Case Id:	2602M01711
Referring Judge :	Ms. Surabhi Sethi, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
SOLARIS REALTECH	Vs. AMARJEET	Total Days spent :	55
Case No.:	5447/24	Case Id:	2603M03900
Referring Judge :	Sh. Arjun Kirar, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
DCB BANK LTD	Vs. UMESH YADAV	Total Days spent :	13
Case No.:	1202/25	Case Id:	2603M03676
Referring Judge :	Sh. Sahil Gupta, DJS	Hearing Time :	2:00:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Hearing Time :	2:00:00 PM
NANYA AIRCON PVT LTD	Vs. D S E BUILD	Total Days spent :	20

Cause List for Mediation Centre

Date : 10/04/2026

Case No.: 2128/25 Case Id: 2603M03151 Referring Judge : Sh. Sahil Gupta, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 3:00:00 PM
M/S TNS EXPRESS PVT LTD Vs. P K MISHRA
Total Days spent : 27
Total : 10

Mediator : Sh. Gaurav Deep Sahdev, Advocate

Case No.: 476/24 Case Id: 2603M03325 Referring Judge : Ms. Divyashree Raina, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:00:00 AM
SONIKA Vs. ANKUSH
Total Days spent : 27

Case No.: 144/23 Case Id: 2603M03131 Referring Judge : Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
UMA SINGHAL Vs. M/S SASHI PLYWOOD
Total Days spent : 27

Case No.: 138/23 Case Id: 2603M03130 Referring Judge : Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
SIDDHARTH SINGHAL Vs. M/S SASHI PLYWOOD
Total Days spent : 27

Case No.: 1078/20 Case Id: 2602M02553 Referring Judge : Sh. Lalit Kumar, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:00:00 PM
KANCHAN KAPOOR Vs. RAVINDER KOHLI
Total Days spent : 41

Case No.: 1184/25 Case Id: 2602M02572 Referring Judge : Sh. Milan Goel, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:00:00 PM
RAKESH GROVER Vs. M/S FUJIYAMA POWER
Total Days spent : 41

Case No.: 1063/25 Case Id: 2603M04027 Referring Judge : Sh. Sumeet Anand, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM
QUTUBUDDIN Vs. SANJAY KAUSHIK
Total Days spent : 13

Case No.: 1010/25 Case Id: 2603M03922 Referring Judge : Sh. Vivek Kumar Aggarwal, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM
M/S BEST ROADWAYS LTD Vs. MOHAMMAD OVAIS
Total Days spent : 13

Cause List for Mediation Centre

Date : 10/04/2026

Case No.:	87/17	Case Id:	2602M01306	Referring Judge :	Ms. Mansi Malik, DJS	Hearing Time :	3:00:00 PM	Total Days spent :	62
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS								
STATE		Vs.	DR SHAMMI AHMED						
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Case No.:	1475/25	Case Id:	2602M02543	Referring Judge :	Sh. Gaurav Ujjwal, DJS	Hearing Time :	11:00:00 PM	Total Days spent :	41
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
TRUCAP FINANCE LTD		Vs.	B S D KITCHEN EQUIPMENT						
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Total :	9								

Mediator : Sh. Jai Ram Garg, Advocate

Case No.:	439/18	Case Id:	2602M02575	Referring Judge :	Sh. Devanshu Sajlan, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	41
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC								
RESHMA RAI		Vs.	NIRMAL JAIN						
<hr/>									
Case No.:	348/21	Case Id:	2602M02583	Referring Judge :	Ms. Gunjan Gupta, DHJS	Hearing Time :	2:00:00 PM	Total Days spent :	41
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES								
SUMER SINGH		Vs.	ROHIT SHARMA						
<hr/>									
Case No.:	519/22	Case Id:	2602M01313	Referring Judge :	Ms. Hala Quamar, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	62
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /								
NIKHIL KUKREJA		Vs.	BSES YPL						
<hr/>									
Case No.:	12230/24	Case Id:	2602M02332	Referring Judge :	Ms. Urvi Gupta, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	44
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
BESTWAY COOPERATIVE URBAN THRIFT AND CREDIT		Vs.	SURESH KUMAR						
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Case No.:	1185/18	Case Id:	2603M03899	Referring Judge :	Sh. Abhishek Srivastava, DHJS	Hearing Time :	2:00:00 PM	Total Days spent :	13
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND								
MOHIT AGGARWAL		Vs.	RAJINDER SINGH SACHDEVA						
<hr/>									
Case No.:	12018/24	Case Id:	2603M03920	Referring Judge :	Ms. Ravisha Sidana, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	13
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
DCB BANK LTD		Vs.	RAM GOPAL SINGH						

Cause List for Mediation Centre

Date : 10/04/2026

Case No.:	901/25	Case Id:	2601M00462	Referring Judge :	Ms. Neelofer Abida Perveen, DHJS	Hearing Time :	2:00:00 PM	Total Days spent :	83
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)								
TATA CAPITAL LTD		Vs.	PARDEEP DALAL						
Case No.:	776/22	Case Id:	2602M02348	Referring Judge :	Ms. Divyashree Raina, DJS	Hearing Time :	2:30:00 PM	Total Days spent :	44
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE								
INDU SETH		Vs.	PRANAV SETH						
Case No.:	1996/24	Case Id:	2603M04018	Referring Judge :	Ms. Urvi Gupta, DJS	Hearing Time :	2:30:00 PM	Total Days spent :	13
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
TPDDL		Vs.	KHUSHHAL SINGH						
Total :	9								

Mediator : Sh. Neeraj Gupta, Advocate

Case No.:	755/23	Case Id:	2603M03197	Referring Judge :	Ms. Gunjan Gupta, DHJS	Hearing Time :	12:00:00 AM	Total Days spent :	38
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES								
DHIRENDER PRATAP SINGH		Vs.	CCL						
Case No.:	2517/17	Case Id:	2603M03636	Referring Judge :	Sh. Milan Goel, DJS	Hearing Time :	11:30:00 AM	Total Days spent :	20
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY								
SHARIK NAZAM		Vs.	NAVARATAN KUMAR						
Case No.:	63/26	Case Id:	2603M03647	Referring Judge :	Ms. Preeti Aggarwal Gupta, DHJS	Hearing Time :	11:30:00 AM	Total Days spent :	20
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)								
PUNJAB NATIONAL BANK		Vs.	KISHAN LAL						
Case No.:	08/18	Case Id:	2603M03637	Referring Judge :	Sh. Milan Goel, DJS	Hearing Time :	11:30:00 AM	Total Days spent :	20
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT								
NAVARATAN KUMAR		Vs.	SHARIK NIZAM						
Case No.:	53/26	Case Id:	2602M01907	Referring Judge :	Ms. Richa Sharma, DJS	Hearing Time :	12:00:00 PM	Total Days spent :	51
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY								
SBI		Vs.	NEHA						

Cause List for Mediation Centre

Date : 10/04/2026

Case No.:	1887/24	Case Id:	2603M03132	Referring Judge :	Ms. Ravisha Sidana, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	27
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
DCB BANK LTD		Vs.	BHUPENDRA SINGH						
Case No.:	17/22	Case Id:	2602M02002	Referring Judge :	Ms. Harshita Vatsayan, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	51
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS								
STATE		Vs.	DILEEP KUMAR SHARMA						
Case No.:	211/18	Case Id:	2603M03665	Referring Judge :	Sh. Sunil Choudhary, DHJS	Hearing Time :	2:00:00 PM	Total Days spent :	20
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT								
BSES		Vs.	REHAN						
Case No.:	252/22	Case Id:	2601M00458	Referring Judge :	Ms. Susheel Bala Dagar, DHJS	Hearing Time :	2:00:00 PM	Total Days spent :	83
Case Type :	PARTITION : SUIT FOR PARTITION								
SHEELA RANI & ORS		Vs.	KRISHNA SETHI & ORS						
Case No.:	12615/16	Case Id:	2601M00400	Referring Judge :	Sh. Vinod Kumar Meena, DHJS	Hearing Time :	3:00:00 PM	Total Days spent :	83
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /								
SHAKUNTALA DEVI & ORS		Vs.	KISHAN LAL KALRA						
Total :	10								

Mediator : Sh. Pradeep Kumar, Advocate

Case No.:	80913/16	Case Id:	2603M03155	Referring Judge :	Ms. Divya Gupta, DJS	Hearing Time :	12:00:00 PM	Total Days spent :	27
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC								
AJAY SAINI		Vs.	SUDESH KUMAR BANSAL						
Case No.:	74/25	Case Id:	2602M02589	Referring Judge :	Ms. Tyagita Singh, DHJS	Hearing Time :	12:30:00 PM	Total Days spent :	41
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.								
PUSHPA		Vs.	PRAVEEN KUMAR						
Case No.:	5505/17	Case Id:	2602M02546	Referring Judge :	Ms. Kahkashan Jabin, DJS	Hearing Time :	1:00:00 PM	Total Days spent :	41
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE								
REKHA VERM		Vs.	RAJ KUMAR						

Cause List for Mediation Centre

Date : 10/04/2026

Case No.: 491/22	Case Id: 2603M02781	Referring Judge : Ms. Divyashree Raina, DJS	Hearing Time : 1:15:00 PM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			
PRIYANKA	Vs. DINESH KUMAR		
		Total Days spent :	34
Case No.: 1791/20	Case Id: 2601M00697	Referring Judge : Ms. Komal, DJS	Hearing Time : 2:00:00 PM
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS			
SACHIN VIJ	Vs. SHARDA VIJ		
		Total Days spent :	76
Case No.: 424/18	Case Id: 2603M03756	Referring Judge : Ms. Deepika Goyal Shokeen, DJS	Hearing Time : 2:30:00 PM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			
MANSI	Vs. VIKAS SINGH		
		Total Days spent :	20
Case No.: 425/18	Case Id: 2603M03755	Referring Judge : Ms. Deepika Goyal Shokeen, DJS	Hearing Time : 2:30:00 PM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			
KOMAL SINGH	Vs. YOGENDER SINGH		
		Total Days spent :	20
Case No.: 185/26	Case Id: 2603M03905	Referring Judge : Ms. Ishita Bhardwaj, DJS	Hearing Time : 2:30:00 PM
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY			
AYE FINANCE	Vs. JAIN KIRANA		
		Total Days spent :	14
Case No.: 12702/24	Case Id: 2602M02202	Referring Judge : Sh. Danveer, DJS	Hearing Time : 2:30:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
DCB BANK LTD	Vs. NAVEEN EDWIN		
		Total Days spent :	48
Case No.: 9115/23	Case Id: 2603M02778	Referring Judge : Ms. Urvi Gupta, DJS	Hearing Time : 2:30:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
DCB BANK LTD	Vs. AMRUTHA MANOHAR		
		Total Days spent :	34
Case No.: 12854/16	Case Id: 2603M03640	Referring Judge : Sh. Dharmender Singh, DHJS	Hearing Time : 3:00:00 PM
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			
BALVINDER SINGH	Vs. RAJENDER SINGH AND ORS		
		Total Days spent :	20
Case No.: 794/25	Case Id: 2603M03323	Referring Judge : Sh. Arvind Bansal, DHJS	Hearing Time : 3:00:00 PM
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT			
NITIN WASSON	Vs. PADAM KISHOR RUSTAGI		
		Total Days spent :	27

Cause List for Mediation Centre

Date : 10/04/2026

Case No.: 1883/25 Case Id: 2603M04024 Referring Judge : Sh. Naveen Kr. Kashyap, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 3:00:00 PM
PRIYANKA Vs. PRINCE
Total Days spent : 13

Case No.: 893/25 Case Id: 2603M03917 Referring Judge : Sh. Ashutosh Kumar, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 11:00:00 PM
PANKAJ VOHRA Vs. ANJU VOHRA
Total Days spent : 13

Total : 14

Mediator : Sh. Rajesh Bhatia, Advocate

Case No.: 1285/23 Case Id: 2603M03927 Referring Judge : Ms. Kahkashan Jabin, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:30:00 AM
REKHA GUPTA Vs. DHEERAJ GUPTA
Total Days spent : 13

Case No.: 1205/25 Case Id: 2602M01732 Referring Judge : Sh. Mukesh Kumar Gupta, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM
VILOK CHADH Vs. RAMAN KALRA
Total Days spent : 55

Case No.: 130/26 Case Id: 2603M04025 Referring Judge : Sh. Harish Kumar, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM
SITARE YADAV Vs. M/S GANPATI FURNITURE SYSTEM PVT LTD
Total Days spent : 13

Case No.: 47/25 Case Id: 2603M03893 Referring Judge : Ms. Pooja Yadav, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:30:00 PM
AFSHAN ANJUM Vs. AZEEM
Total Days spent : 13

Case No.: 184/26 Case Id: 2603M03907 Referring Judge : Ms. Ishita Bhardwaj, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 11:30:00 PM
AYE FINANCE Vs. DAGDI PROVISIONS
Total Days spent : 14

Total : 5

Mediator : Sh. Rajeshwar Tyagi, Advocate

Case No.: 385/22 Case Id: 2603M03409 Referring Judge : Sh. Pankaj Arora, DHJS
Page No. : 26

Cause List for Mediation Centre

Date : 10/04/2026

Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND	Hearing Time :	12:00:00 PM
NEELAM	Vs. SUKH RANI	Total Days spent :	24
Case No.:	17/23	Case Id:	2603M03408
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Referring Judge :	Sh. Pankaj Arora, DHJS
SUKHRANI AND ANR	Vs. JAGAN NATH AND ANR	Hearing Time :	12:00:00 PM
		Total Days spent :	24
Total :	2		

Mediator : Sh. Rajiv Thukral, Advocate

Case No.:	12653/24	Case Id:	2603M03886
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Sh. Pranjal Gangwar, DJS
DINESH PANDEY	Vs. SHIVAM SINGH	Hearing Time :	2:00:00 PM
		Total Days spent :	16
Total :	1		

Mediator : Sh. Sanjay Sharma, Advocate

Case No.:	213/23	Case Id:	2603M03321
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Referring Judge :	Sh. Rangat Ghirra, DJS
STATE	Vs. MAHENDER KUMAR	Hearing Time :	10:30:00 AM
		Total Days spent :	27
Case No.:	670/23	Case Id:	2603M03669
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Shivangi Mangla, DJS
NAINI FINCAP LTD	Vs. AFSANA BEE	Hearing Time :	12:00:00 PM
		Total Days spent :	20
Case No.:	1380/23	Case Id:	2601M00985
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Referring Judge :	Sh. Anil Antil, DHJS
ARPIT BHARGAVA	Vs. RITIKA MEHTA	Hearing Time :	1:00:00 PM
		Total Days spent :	69
Case No.:	1365/25	Case Id:	2603M03633
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND	Referring Judge :	Ms. Neha Pandey, DJS
ANSHIKA ARORA	Vs. SHAILENDER KAUR	Hearing Time :	2:30:00 PM
		Total Days spent :	20
Case No.:	7017/24	Case Id:	2602M02542
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Urvi Gupta, DJS
		Hearing Time :	2:30:00 PM

Cause List for Mediation Centre

Date : 10/04/2026

SHRIRAM FINANCE LTD

Vs. SUNIL KUMAR

Total Days spent : 41

Case No.: 282/22

Case Id: 2603M03652

Referring Judge : Ms. Anamika, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 2:45:00 PM

RENU GAUTAM

Vs. BHUPENDRA KUMAR

Total Days spent : 20

Case No.: 874/17

Case Id: 2603M03651

Referring Judge : Sh. Gaurav Ujjwal, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 3:00:00 PM

KIT MARKETING PVT LTD

Vs. MBL INFRASTRUCTURE LTD

Total Days spent : 20

Case No.: 2612/21

Case Id: 2602M01700

Referring Judge : Ms. Aradhana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 3:00:00 PM

GAINTEXTILE PRIVATE LIMITED

Vs. BREAK TUFF & ORS

Total Days spent : 55

Total : 8

Mediator : Sh. Satyabrata Panda, DHJS

Case No.: 9624/23

Case Id: 2601M00557

Referring Judge : Sh. Navdeep Gupta, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 3:00:00 PM

M/S RAJIV ENTERPRISES

Vs. ROHIT SHARMA

Total Days spent : 79

Total : 1

Mediator : Sh. V.P. Johri, Advocate

Case No.: 1207/25

Case Id: 2602M02120

Referring Judge : Sh. Pankaj Arora, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 11:30:00 AM

ANU AGGARWAL

Vs. M/S KUCCHAL SHYAM PUSTAK BHANDAR

Total Days spent : 48

Case No.: 1253/25

Case Id: 2602M02200

Referring Judge : Sh. Pankaj Arora, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 11:30:00 AM

MADHU GUPTA

Vs. M/S KUCCHAL SHYAM PUSTAK BHANDAR AND ANR

Total Days spent : 48

Case No.: 277/23

Case Id: 2603M03750

Referring Judge : Sh. Pankaj Arora, DHJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT

Hearing Time : 11:30:00 AM

SUMITRA DEVI

Vs. MANOJ KUMAR GAULAUT

Cause List for Mediation Centre

Date : 10/04/2026

				Total Days spent :	20
Case No.:	870/20	Case Id:	2603M03148	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	12:30:00 PM
GURPREET SINGH		Vs.	MANDEEP KAUR		
				Total Days spent :	27
Case No.:	507/24	Case Id:	2602M02138	Referring Judge :	Ms. Tyagita Singh, DHJS
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	2:15:00 PM
VARUN MEHNDIRATTA		Vs.	RICHA LUTHRA MEHNDIRATTA		
				Total Days spent :	48
Case No.:	22/24	Case Id:	2603M04019	Referring Judge :	Sh. Gaurav Singal, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	2:30:00 PM
STATE		Vs.	PRASHANT BAID		
				Total Days spent :	13
Case No.:	599/25	Case Id:	2602M01821	Referring Judge :	Sh. Rajesh Kumar Goel, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	11:30:00 PM
DCB BANK LTD		Vs.	VINOD KR YADAV		
				Total Days spent :	55
Case No.:	686/21	Case Id:	2603M03632	Referring Judge :	Ms. Divyashree Raina, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	11:30:00 PM
STATE		Vs.	PUNEET ARORA		
				Total Days spent :	20
Case No.:	5102/25	Case Id:	2603M03635	Referring Judge :	Ms. Poonam Singh, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	11:30:00 PM
HIMANSHU GAMBHIR		Vs.	PURSHOTTAM GAUTAM		
				Total Days spent :	20
Case No.:	953/22	Case Id:	2603M03667	Referring Judge :	Sh. Neeraj Sharma, DHJS
Case Type :	PARTITION : SUIT FOR PARTITION			Hearing Time :	11:30:00 PM
SHEHNAZ BANO		Vs.	SHUMAILA NASIR		
				Total Days spent :	20
Case No.:	16/25	Case Id:	2603M03668	Referring Judge :	Sh. Neeraj Sharma, DHJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	11:30:00 PM
SHEHNAZ BANO		Vs.	SHUMAILA NASIR		
				Total Days spent :	20
Case No.:	10152/23	Case Id:	2603M03903	Referring Judge :	Ms. Ravisha Sidana, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	11:30:00 PM

Cause List for Mediation Centre

Date : 10/04/2026

DCB BANK LTD

Vs. HEMRAM SINHA

Total Days spent : 13

Total : 12

Mediator : Sh. Vivek Gupta, Advocate

Case No.: 526274/16 Case Id: 2603M03672 Referring Judge : Sh. Kartik Taparia, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:00:00 AM
PHOOL KANT MISHRA Vs. MAHESH KUMAR JAJORIA
Total Days spent : 20

Case No.: 1933/25 Case Id: 2603M02757 Referring Judge : Sh. Milan Goel, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM
HARI OM DAWAR Vs. SIKHA KALRA
Total Days spent : 34

Case No.: 7003/21 Case Id: 2601M01062 Referring Judge : Ms. Surbhi Gupta Anand, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
M/S CHOLAMANDLAM INVESTMENT & FINANCE Vs. RAJ KUMR
Total Days spent : 69

Case No.: 352/25 Case Id: 2602M02208 Referring Judge : Sh. Sunil Kumar Sharma, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR INJUNCTION Hearing Time : 2:00:00 PM
MAHENDER PAL Vs. TRILOK CHAND GARG
Total Days spent : 48

Case No.: 23908/16 Case Id: 2603M03916 Referring Judge : Sh. Tanmay Batham, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
SUMIT SOLANKI Vs. RAVINDER PANDEY
Total Days spent : 13

Case No.: 5582/17 Case Id: 2603M03892 Referring Judge : Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
SANJAY MONGIA Vs. KUNAL GROVER
Total Days spent : 13

Case No.: 403/26 Case Id: 2603M04020 Referring Judge : Sh. Umesh Kumar, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM
HITENDRA KR NAHATA Vs. GULREZ AKHTER SAIFI
Total Days spent : 13

Case No.: 23907/16 Case Id: 2603M03915 Referring Judge : Sh. Tanmay Batham, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

Cause List for Mediation Centre

Date : 10/04/2026

AMIT SOLANKI

Vs. RAVINDER PANDEY

Total Days spent : 13

Case No.: 350/25

Case Id: 2603M03908

Referring Judge :

Ms. Vineeta Goyal, DHJS

Case Type : MATRIMONIAL : PETITION FOR MAINTENANCE

Hearing Time : 2:00:00 PM

HUSSAN JAHAN

Vs. AZIZUDDIN

Total Days spent : 14

Case No.: 441/25

Case Id: 2603M03901

Referring Judge :

Ms. Shivli Talwar, DJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS

Hearing Time : 2:00:00 PM

STATE

Vs. DHARMENDER SHARMA

Total Days spent : 13

Case No.: 23906/16

Case Id: 2603M03914

Referring Judge :

Sh. Tanmay Batham, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

SUDESH SOLANKI

Vs. RAVINDER PANDEY

Total Days spent : 13

Total : 11

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